

Annexure-7

Name of the corporate debtor: Dunzo Digital Private Limited;

Date of commencement of CIRP: 06-08-2025;

List of creditors as on: 18-06-2026

List of operational creditors (Government Dues)

Amount (In Rs.)

Sl. No.	Details of Claimant		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues that may be set- off	Amount of claim under verification	Amount of claim not admitted	Remarks , if any
	Department	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party ?	% of Voting share in CoC, if applicable					
1	Assistant Commissioner (ST) Valluvarkottam Assessment circle. Commercial Taxes Department, Government of Tamilnadu. (GST)	20,46,26,579	200944780	unsecured	No	NA			36,81,799		
2	Deputy Commissioner of Commercial Taxes (GST) Audit-(5.13), Bangalore	2,70,97,77,094		unsecured	No	NA			2,70,97,77,094		
3	EPFO (Regional PF Commissioner - II)	33,74,874	28,51,053	unsecured	No	NA			5,23,821		
4	ESIC	12,93,372	12,93,372	unsecured	No	NA			-		
5	Deputy Commissioner of Income Tax(TDS), Bangalore	83,23,33,501	35,46,17,993	unsecured	No	NA			47,77,15,508		
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	TOTAL	3,75,14,05,420	55,97,07,198						3,19,16,98,222		